

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5437  
ANSWERED ON:06.09.2011  
MECCA MASJID BLAST  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether National Human Rights Commission (NHRC) has asked for explanation from the State Government of Andhra Pradesh for wrongly implicating some youths in Mecca Masjid Blast case;
- (b) if so, whether these youth have been proved innocent;
- (c) if so, whether NHRC has asked the State Government to release these youths and compensate them; and
- (d) if so, the details thereof and compensation likely to be paid to them for wrongly implicating them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No, Sir.
- (b) to (d): Do not arise.